

C. A. T. Bench, JAIPUR

Date of Order	Orders CP 80/93 in TA 9/90
<u>28-1-94</u>	<p>None present on behalf of the applicant. Mr. K. P. Mishra, counsel for the respondent.</p> <p>Reply has already been filed on 21-1-94. The Hon'ble Bench comprising of Hon'ble V.C. and Hon'ble Mr. B.B. Mahajan, Member (A) not formed today. Be listed before that Bench for direction on 7-3-94.</p> <p><i>(V.K.Bawa)</i> Dy. Registrar.</p>
<u>7-3-94</u>	<p>Mr. P. V. Calla - Counsel for the applicant Mr. K. P. Mishra - Counsel for the respondent</p> <p>The aforesaid Hon'ble Bench not formed today. Be listed before that Bench for direction on 12-4-94.</p>
	<p><i>(Signature)</i> REGISTRAR Central Administrative Tribunal Jaipur Bench; JAIPUR.</p>
<p>Ch. dt as per app and 2nd and 3rd and 4th and 21-4-94 and 27-4-94 R</p>	<p><u>12-4-94</u> Mr. P. V. Calla, counsel for the applicant Mr. K. P. Mishra, counsel for the respondent.</p> <p>The order has been complied with. The CP stands disposed of and the notices are discharged.</p> <p><i>(Signature)</i> (P. I. Mehta) Vice-Chairman</p>